

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4661

ANSWERED ON:08.12.2010

FAKE IIT INSTITUTES

Abdulrahman Shri ;Bapurao Shri Khatgaonkar Patil Bhaskarrao;Botcha Lakshmi Smt. Jhansi;Gaikwad Shri Eknath Mahadeo

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether it has come to the notice of the Government that a senior professor of IIT, Kharagpur uses the IIT Campus and Brand to run an institute offering invalid degrees;
- (b) if so, the details thereof;
- (c) whether the Union Government has ordered any inquiry in the matter;
- (d) if so, the outcome thereof; and
- (e) the corrective steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) to (e) A report alleging involvement of Professor Amit Kumar Ghosh, IIT, Kharagpur in the matter of award of Diploma Certificate in Electrical Engineering by the Institution of Electrical Engineers (IEE), Jhapatapur, Kharagpur appeared in the local Bengali Daily Newspaper 'SAAFKATHA' dated 14th August 2010. The Director of the Institute also received a complaint dated 30th September 2010 signed by 22 persons alleging that

a) unrecognized and unauthorized fake Institute of Electrical Engineers (IEE) (India) was being founded, operated and run by Prof. Amit Kumar Ghosh, Department of Aerospace Engineering of IIT Kharagpur as its President since 2006, and

b) Prof. A.K. Ghosh used to personally conduct the Entrance Examination for all the new applicants for admission into the said fake institution (IEE) wrongfully using his chamber at the Department of Aerospace Engineering of IIT Kharagpur in batches of a few students, projecting that there was link with IIT Kharagpur without the knowledge of IIT and any permission from the authority of IIT Kharagpur.

c) the document indicating the grades for admission was signed by Prof. Ghosh using his official seal of IIT,

d) the certificate of the fake institution projecting it as a recognized academic (Engineering) Institution that bear the signature of Prof. Ghosh which contained a false declaration that the certificate were granted upon the recommendation of All India Council IEE and the Board of Governors of the Faculty of IIT Kharagpur there having no such bodies as described.

2. Prof. A.K.Ghosh has been placed under suspension w.e.f 25th October 2010 and a chargesheet has been issued to him on 8th November 2010. An FIR has also been lodged with Kharagpur Town Police Station on 9th November 2010 by Dr. T. K. Ghosal, Registrar, IIT-Kharagpur for taking legal action against

(i) Prof. Amit Kumar Ghosh, son of Manick Kumar Ghosh and employed as the Professor of Department of Aerospace Engineering of the Indian Institute of Technology, Kharagpur are residing at Plot No. 298, Hijli Cooperative Society, Kharagpur- 721306, Dist. Paschim Medinipur

(ii) Mr. Jugal Kishore Tewari, son of Lt. B.G.Tewari residing at Jhapatapur, Kharagpur, Dist. Paschim Medinipur

(iii) Prof. J.C.Biswas, son of Late B.C.Biswas, former Professor of Department of Electronics & Electrical Communication Engineering of IIT Kharagpur and residing at C/o P.B.Mondal, 16/1 Vidyasagar Road, P.O. Rabindra Nagar, Dum Dum Cantonment Kolkata- 700065 West Bengal for running a fake Institute. Prof. Amit Kumar Ghosh surrendered before the Midnapur District Court on 30th November, 2010, which remanded him to judicial custody and has now been granted bail on 3rd December, 2010.